

COURT – I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 188 of 2012

Dated : 8th February, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M.P. Power Management Co. Ltd. ... Appellant(s)

Versus

Madhya Pradesh Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. G. Umapathy
Mr. Manoj Dubey
Ms. R. Nekhaza

Counsel for the Respondent(s): Mr. C.K. Rai,
Mr. Manish Kumar for R.1
Mr. Sanjay Sen for R.2

ORDER

At the request of the learned counsel for both the parties,
post the matter for hearing on **1.3.2013.**

(V.J. Talwar)
Technical Member
ak/pg

(Justice M. Karpaga Vinayagam)
Chairperson